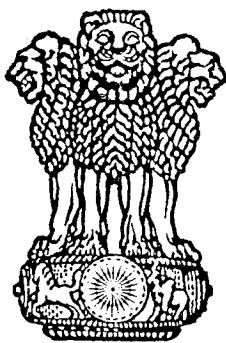


The

Kolkata Gazette
सत्यमेव जयते

Extraordinary
Published by Authority

CAITRA 10]

THURSDAY, MARCH 31, 2005

[SAKA 1927]

PART III—Acts of the West Bengal Legislature.

GOVERNMENT OF WEST BENGAL

LAW DEPARTMENT

Legislative

NOTIFICATION

No. 479-L.—31st March, 2005.—The following Act of the West Bengal Legislature, having been assented to by the Governor, is hereby published for general information:—

West Bengal Act III of 2005

THE WEST BENGAL APPROPRIATION ACT, 2005.

[Passed by the West Bengal Legislature.]

[Assent of the Governor was first published in the *Kolkata Gazette, Extraordinary*, of the 31st March, 2005.]

An Act to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of West Bengal for the services and purposes of the year ending on the thirty-first day of March, 2005.

WHEREAS it is expedient to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of West Bengal for the services and purposes of the year ending on the thirty-first day of March, 2005;

It is hereby enacted in the Fifty-sixth Year of the Republic of India, by the Legislature of West Bengal, as follows:—

Short title.

1. This Act may be called the West Bengal Appropriation Act, 2005.

*The West Bengal Appropriation Act, 2005.**(Sections 2, 3.)*

Issue of Rs.
2680,43,02,001
out of the
Consolidated
Fund of West
Bengal for the
year 2004-2005.

2. From and out of the Consolidated Fund of West Bengal, there may be paid and applied sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of rupees two thousand six hundred eighty crore forty-three lakh two thousand and one towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March, 2005, in respect of the services and purposes specified in column 2 of the Schedule.

Appropriation.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of West Bengal by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March, 2005.

*The West Bengal Appropriation Act, 2005.**(Schedule.)*

SCHEDULE.

[See sections 2 and 3.]

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
REVENUE ACCOUNT				
A—General Services				
(a) Organs of State				
1	2011—State Legislatures ..	9,50,000	..	9,50,000
Serial 2	2012—Governor	14,23,000	14,23,000
C—Economic Services				
(a) Agriculture and Allied Services				
6	2403—Animal Husbandry ..	10,30,99,000	..	10,30,99,000
	2404—Dairy Development ..	1,19,14,000	..	1,19,14,000
(b) Rural Development				
	2515—Other Rural Development Programmes ..	9,46,000	..	9,46,000
(j) General Economic Services				
	3451—Secretariat—Economic Services ..	67,000	..	67,000
	Total ..	11,60,26,000	..	11,60,26,000
B—Social Services				
(e) Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes				
	2225—Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes. ..	90,37,48,000	..	90,37,48,000
(h) Others				
	2251—Secretariat—Social Services ..	4,64,000	..	4,64,000
Capital Expenditure Outside the Revenue Account				
B—Capital Account of Social Services				
(e) Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes				
7	4225—Capital Outlay on Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes. ..	7,73,79,000	..	7,73,79,000
E—Public Debt				
	6003—Internal Debt of the State Government	17,50,000	17,50,000
F—Loans and Advances				
	6225—Loans for Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes ..	1,80,00,000	..	1,80,00,000
	Total ..	99,95,91,000	17,50,000	100,13,41,000

*The West Bengal Appropriation Act, 2005.**(Schedule.)*

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	C—Capital Account of Economic Services			
	(a) Capital Account of Agriculture and Allied Activities			
8	4425—Capital Outlay on Co-operation ..	1,27,29,000	..	1,27,29,000
	E—Public Debt			
	6003—Internal Debt of the State Government	80,50,000	80,50,000
	F—Loans and Advances			
	6425—Loans for Co-operation ..	5,87,65,000	..	5,87,65,000
	Total ..	7,14,94,000	80,50,000	7,95,44,000
	REVENUE ACCOUNT			
	A—General Services			
	(c) Interest Payment and Servicing of Debt			
9	2049—Interest Payments	1,74,52,000	1,74,52,000
	F—Loans and Advances			
	6885—Loans for Other Industries and Minerals ..	91,00,000	..	91,00,000
	Total ..	91,00,000	1,74,52,000	2,65,52,000
	REVENUE ACCOUNT			
	C—Economic Services			
	(j) General Economic Services			
10	3456—Civil Supplies	2,01,000	2,01,000
	(f) Industry and Minerals			
	2851—Village and Small Industries ..	13,84,04,000	..	13,84,04,000
	(j) General Economic Services			
11	3451—Secretariat—Economic Services ..	7,40,000	..	7,40,000
	F—Loans and Advances			
	6860—Loans for Consumer Industries ..	1,46,87,000	..	1,46,87,000
	Total ..	15,38,31,000	..	15,38,31,000

*The West Bengal Appropriation Act, 2005.**(Schedule.)*

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
REVENUE ACCOUNT				
C—Economic Services				
(b) Rural Development				
12	2505—Rural Employment ..	59,62,00,000	..	59,62,00,000
	2575—Other Special Areas Programmes ..	25,84,05,000	..	25,84,05,000
	E—Public Debt			
	6004—Loans and Advances from the Central Government.	72,000	72,000
	Total ..	85,46,05,000	72,000	85,46,77,000
REVENUE ACCOUNT				
B—Social Services				
(a) Education, Sports, Art and Culture				
13	2202—General Education ..	33,73,22,000	..	33,73,22,000
	2203—Technical Education ..	9,04,61,000	..	9,04,61,000
	2204—Sports and Youth Services ..	22,69,000	..	22,69,000
	2205—Art and Culture ..	2,29,24,000	..	2,29,24,000
	(h) Others			
	2251—Secretariat—Social Services ..	46,000	..	46,000
	Total ..	45,30,22,000	..	45,30,22,000
(a) Education, Sports, Art and Culture				
14	2202—General Education ..	7,54,37,000	..	7,54,37,000
	(g) Social Welfare and Nutrition			
	2235—Social Security and Welfare ..	1,54,90,000	..	1,54,90,000
	(h) Others			
	2251—Secretariat—Social Services ..	10,000	..	10,000
C—Economic Services				
(b) Rural Development				
	2515—Other Rural Development Programmes ..	54,43,000	..	54,43,000
	Total ..			9,63,80,000

The West Bengal Appropriation Act, 2005.

(Schedule.)

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	B—Social Services			
	(a) Education, Sports, Art and Culture			
15	2202—General Education ..	240,99,66,000	..	240,99,66,000
	(c) Water Supply, Sanitation, Housing and Urban Development			
	2215—Water Supply and Sanitation ..	40,05,000	..	40,05,000
	(h) Others			
16	2251—Secretariat—Social Services ..	3,40,000	..	3,40,000
	C—Economic Services			
	(i) Science, Technology and Environment			
	3425—Other Scientific Research ..	35,000	..	35,000
	3435—Ecology and Environment ..	2,00,00,000	..	2,00,00,000
		Total		
		2,43,80,000	..	2,43,80,000
	A—General Services			
	(b) Fiscal Services			
	(iii) Collection of Taxes on Property and Capital Transactions			
	2030—Stamps and Registration ..	2,57,13,000	..	2,57,13,000
	(c) Interest Payment and Servicing of Debt			
	2049—Interest Payments	22,05,89,000	22,05,89,000
	(d) Administrative Services			
	2054—Treasury and Accounts Administration ..	1,79,85,000	..	1,79,85,000
	(e) Pensions and Miscellaneous General Services			
18	2071—Pensions and Other Retirement Benefits ..	218,61,61,000	..	218,61,61,000
	B—Social Services			
	(g) Social Welfare and Nutrition			
	2235—Social Security and Welfare ..	16,40,000	..	16,40,000
	(h) Others			
	2250—Other Social Services ..	42,50,00,000	..	42,50,00,000
	F—Loans and Advances			
	7610—Loans to Government Servants etc. ..	6,00,00,000	..	6,00,00,000
		Total ..	271,64,99,000	22,05,89,000
				293,70,88,000

The West Bengal Appropriation Act, 2005.

(Schedule.)

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
REVENUE ACCOUNT				
A—General Services				
(d) Administrative Services				
19	2052—Secretariat—General Services	2,13,000	..	2,13,000
	2070—Other Administrative Services	2,01,39,000	..	2,01,39,000
Capital Expenditure Outside the Revenue Account				
A—Capital Account of General Services				
20	4070—Capital Outlay on Other Administrative Services.	3,00,00,000	..	3,00,00,000
	Total	5,03,52,000	..	5,03,52,000
REVENUE ACCOUNT				
C—Economic Services				
(a) Agriculture and Allied Services				
21	2405—Fisheries	7,10,63,000	..	7,10,63,000
	E—Public Debt		1,73,20,000	1,73,20,000
22	6003—Internal Debt of the State Government	7,10,63,000	1,73,20,000	8,83,83,000
	Total			
REVENUE ACCOUNT				
B—Social Services				
(g) Social Welfare and Nutrition				
21	2235—Social Security and Welfare	8,77,47,000	..	8,77,47,000
	C—Economic Services			
(a) Agriculture and Allied Services				
22	2408—Food, Storage and Warehousing	..	3,06,000	3,06,000
	Total	8,77,47,000	3,06,000	8,80,53,000
2401—Crop Husbandry				
(j) General Economic Services				
22	3451—Secretariat—Economic Services	6,49,000	..	6,49,000
	Total	1,63,44,000	..	1,63,44,000

*The West Bengal Appropriation Act, 2005.**(Schedule.)*

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	(a) Agriculture and Allied Services			
23	2406—Forestry and Wild Life ..	4,49,14,000	..	4,49,14,000
	B—Social Services			
	(b) Health and Family Welfare			
24	2210—Medical and Public Health ..	40,63,09,000	2,30,000	40,65,39,000
	2211—Family Welfare ..	9,23,44,000	..	9,23,44,000
	Total ..	49,86,53,000	2,30,000	49,88,83,000
	A—General Services			
	(d) Administrative Services			
	2059—Public Works ..	4,19,37,000	70,88,000	4,90,25,000
	C—Economic Services			
	(g) Transport			
	3054—Roads and Bridges	3,04,000	3,04,000
	Capital Expenditure Outside the Revenue Account			
	A—Capital Account of General Services			
	4059—Capital Outlay on Public Works	61,000	61,000
25	B—Capital Account of Social Services			
	(b) Health and Family Welfare			
	4210—Capital Outlay on Medical and Public Health	14,42,000	14,42,000
	C—Capital Account of Economic Services			
	(a) Capital Account of Agriculture and Allied Activities			
	4408—Capital Outlay on Food, Storage and Warehousing.	4,62,000	4,62,000
	(g) Capital Account of Transport			
	5054—Capital Outlay on Roads and Bridges ..	20,00,000	1,18,76,000	1,38,76,000
	Total ..	4,39,37,000	2,12,33,000	6,51,70,000

*The West Bengal Appropriation Act, 2005.**(Schedule.)*

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
REVENUE ACCOUNT				
A—General Services				
(a) Organs of State				
27	2015—Elections ..	17,17,98,000	..	17,17,98,000
	(d) Administrative Services			
	2055—Police ..	139,43,88,000	..	139,43,88,000
	2070—Other Administrative Services ..	42,65,80,000	..	42,65,80,000
C—Economic Services				
(c) Special Areas Programmes				
27	2575—Other Special Areas Programmes ..	3,67,98,000	..	3,67,98,000
	Capital Expenditure Outside the Revenue Account			
C—Capital Account of Economic Services				
(c) Capital Account of Special Areas Programme				
27	4575—Capital Outlay on Other Special Areas Programme. ..	7,06,37,000	..	7,06,37,000
	Total ..	210,02,01,000	..	210,02,01,000
B—Capital Account of Social Services				
(c) Water Supply, Sanitation, Housing and Urban Development				
28	4216—Capital Outlay on Housing ..	6,78,05,000	..	6,78,05,000
	E—Public Debt			
28	6003—Internal Debt of the State Government	45,00,000	45,00,000
	Total ..	6,78,05,000	45,00,000	7,23,05,000
REVENUE ACCOUNT				
C—Economic Services				
(f) Industry and Minerals				
29	2852—Industries ..	4,99,000	..	4,99,000
	E—Public Debt			
29	6004—Loans and Advances from the Central Government	60,00,000	60,00,000
	Total ..	4,99,000	60,00,000	64,99,000

The West Bengal Appropriation Act, 2005.

(Schedule.)

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	B—Capital Account of Social Services			
	(d) Information and Broadcasting			
30	4220—Capital Outlay on Information and Publicity ..	1,97,00,000	..	1,97,00,000
	REVENUE ACCOUNT			
	B—Social Services			
	(h) Others			
	2251—Secretariat—Social Services ..	4,22,45,000	..	4,22,45,000
	Capital Expenditure Outside the Revenue Account			
	C—Capital Account of Economic Services			
	(f) Capital Account of Industry and Minerals			
31	4859—Capital Outlay on Tele-communication and Electronics Industries. ..	9,80,00,000	..	9,80,00,000
	F—Loans and Advances			
	6859—Loans for Tele-communication and Electronics Industries. ..	3,45,00,000	..	3,45,00,000
	Total ..	17,47,45,000	..	17,47,45,000
	REVENUE ACCOUNT			
	C—Economic Services			
	(d) Irrigation and Flood Control			
	2701—Major and Medium Irrigation ..	30,50,000	..	30,50,000
	2711—Flood Control ..	2,71,07,000	..	2,71,07,000
	Capital Expenditure Outside the Revenue Account			
	C—Capital Account of Economic Services			
	(d) Capital Account of Irrigation and Flood Control			
32	4701—Capital Outlay on Major and Medium Irrigation ..	8,74,33,000	9,53,000	8,83,86,000
	4711—Capital Outlay on Flood Control Projects ..	47,31,14,000	1,46,00,000	48,77,14,000
	Total ..	59,07,04,000	1,55,53,000	60,62,57,000

*The West Bengal Appropriation Act, 2005.**(Schedule.)*

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
REVENUE ACCOUNT				
A—General Services				
(d) Administrative Services				
33	2056—Jails	16,46,00,000	..	16,46,00,000
	(a) Organs of State			
	2014—Administration of Justice	23,84,40,000	52,41,000	24,36,81,000
34	(d) Administrative Services			
	2052—Secretariat—General Services	..	1,14,000	1,14,000
	Total	23,84,40,000	53,55,000	24,37,95,000
	(a) Organs of State			
	2014—Administration of Justice	6,00,000	..	6,00,000
B—Social Services				
(b) Health and Family Welfare				
35	2210—Medical and Public Health	1,24,88,000	54,12,000	1,79,00,000
	(i) Labour and Labour Welfare			
	2230—Labour and Employment	18,74,000	..	18,74,000
	(g) Social Welfare and Nutrition			
	2235—Social Security and Welfare	40,27,96,000	..	40,27,96,000
	Total	41,77,58,000	54,12,000	42,31,70,000
	A—General Services			
(b) Fiscal Services				
	(ii) Collection fo Taxes on Property and Capital Transactions			
	2029—Land Revenue	49,15,000	..	49,15,000
	(c) Interest Payment and Servicing of Debt			
36	2049—Interest Payments	7,00,000	86,00,000	93,00,000
	(d) Administrative Services			
	2053—District Administration	2,14,000	..	2,14,000

*The West Bengal Appropriation Act, 2005.**(Schedule.)*

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	B—Social Services			
	(c) Water Supply, Sanitation, Housing and Urban Development			
36	2216—Housing ..	6,79,000	..	6,79,000
	C—Economic Services			
	(a) Agriculture and Allied Services			
	2401—Crop Husbandry ..	11,65,000	..	11,65,000
	(b) Rural Development			
	2506—Land Reforms ..	55,93,000	..	55,93,000
	Total ..	1,32,66,000	86,00,000	2,18,66,000
	A—General Services			
	(d) Administrative Services			
37	2052—Secretariat—General Services ..	7,38,000	..	7,38,000
	(c) Interest Payment and Servicing of Debt			
	2049—Interest Payments	68,00,000	68,00,000
	B—Social Services			
	(c) Water Supply, Sanitation, Housing and Urban Development			
	2217—Urban Development ..	8,52,000	..	8,52,000
	(g) Social Welfare and Nutrition			
	2235—Social Security and Welfare ..	76,66,00,000	..	76,66,00,000
	C—Economic Services			
	(b) Rural Development			
40	2501—Special Programmes for Rural Development ..	3,07,71,000	25,95,000	3,33,66,000
	2505—Rural Employment ..	46,22,80,000	..	46,22,80,000
	2515—Other Rural Development Programmes ..	44,86,83,000	1,00,000	44,87,83,000
	(c) Special Areas Programmes			
	2575—Other Special Areas Programmes ..	12,84,75,000	..	12,84,75,000
	Capital Expenditure Outside the Revenue Account			
	C—Capital Account of Economic Services			
	(d) Capital Account of Rural Development			
	4515—Capital Outlay on Other Rural Development Programmes. ..	50,000	..	50,000
	Total ..	183,77,11,000	94,95,000	184,72,06,000

The West Bengal Appropriation Act, 2005.

(Schedule.)

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
REVENUE ACCOUNT				
A—General Services				
(d) Administrative Services				
41	2052—Secretariat—General Services ..	6,45,000	..	6,45,000
42	2070—Other Administrative Services ..	17,22,000	..	17,22,000
(c) Interest Payment and Servicing of Debt				
	2049—Interest Payments	1,98,00,000	1,98,00,000
C—Economic Services				
(e) Energy				
43	2801—Power ..	96,03,78,000	..	96,03,78,000
Capital Expenditure Outside the Revenue Account				
C—Capital Account of Economic Services				
(e) Capital Account of Energy				
	4801—Capital Outlay on Power Projects ..	1	..	1
	Total ..	96,03,78,001	1,98,00,000	98,01,78,001
(f) Industry and Minerals				
	2852—Industries ..	38,86,18,000	..	38,86,18,000
(j) General Economic Services				
	3451—Secretariat—Economic Services ..	77,000	..	77,000
Capital Expenditure Outside the Revenue Account				
C—Capital Account of Economic Services				
(f) Capital Account of Industry and Minerals				
	4857—Capital Outlay on Chemical and Pharmaceutical Industries. ..	455,74,00,000	..	455,74,00,000
	4858—Capital Outlay on Engineering Industries ..	386,00,00,000	..	386,00,00,000
F—Loans and Advances				
	6857—Loans for Chemical and Pharmaceutical Industries.
	Total ..	880,60,95,000	..	880,60,95,000

The West Bengal Appropriation Act, 2005.

(Schedule.)

1	2	3						
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding						
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.				
		Rs.	Rs.	Rs.				
REVENUE ACCOUNT								
B—Social Services								
(c) Water Supply, Sanitation, Housing and Urban Development								
45	2215—Water Supply and Sanitation ..	14,38,10,000	..	14,38,10,000				
	(h) Others							
	2251—Secretariat—Social Services ..	8,11,000	..	8,11,000				
	Capital Expenditure Outside the Revenue Account							
B—Capital Account of Social Services								
(c) Water Supply, Sanitation, Housing and Urban Development								
	4215—Capital Outlay on Water Supply and Sanitation ..	22,18,32,000	..	22,18,32,000				
	Total ..	36,64,53,000	..	36,64,53,000				
REVENUE ACCOUNT								
B—Social Services								
(g) Social Welfare and Nutrition								
46	2235—Social Security and Welfare ..	2,54,60,000	74,25,000	3,28,85,000				
	(a) Education, Sports, Art and Culture							
49	2204—Sports and Youth Services ..	16,01,32,000	..	16,01,32,000				
	C—Economic Services							
(c) Special Areas Programmes								
50	2575—Other Special Areas Programmes ..	1,00,32,000	..	1,00,32,000				
	Capital Expenditure Outside the Revenue Account							
C—Capital Account of Economic Services								
(c) Capital Account of Special Areas Programme								
	4575—Capital Outlay on Other Special Areas Programme. ..	19,50,00,000	..	19,50,00,000				
	Total ..	20,50,32,000	..	20,50,32,000				

*The West Bengal Appropriation Act, 2005.**(Schedule.)*

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
(g) Capital Account of Transport				
53	5055—Capital Outlay on Road Transport ..	54,73,00,000	..	54,73,00,000
	5075—Capital Outlay on Other Transport Services ..	19,50,00,000	..	19,50,00,000
F—Loans and Advances				
54	7055—Loans for Road Transport ..	5,63,00,000	..	5,63,00,000
	7056—Loans for Inland Water Transport ..	25,00,000	..	25,00,000
	Total ..	80,11,00,000	..	80,11,00,000
REVENUE ACCOUNT				
B—Social Services				
(c) Water Supply, Sanitation, Housing, and Urban Development				
54	2217—Urban Development ..	6,03,76,000	..	6,03,76,000
	Capital Expenditure Outside the Revenue Account			
B—Capital Account of Social Services				
(c) Water Supply, Sanitation, Housing and Urban Development				
	4216—Capital Outlay on Housing ..	15,74,000	..	15,74,000
	F—Loans and Advances			
	6217—Loans for Urban Development ..	1,00,00,000	..	1,00,00,000
	Total ..	7,19,50,000	..	7,19,50,000

*The West Bengal Appropriation Act, 2005.**(Schedule.)*

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
REVENUE ACCOUNT				
C—Economic Services				
(d) Irrigation and Flood Control				
55	2702—Minor Irrigation ..	12,80,000	5,000	12,85,000
	(j) General Economic Services ..	3,95,000	..	3,95,000
Capital Expenditure Outside the Revenue Account				
C—Capital Account of Economic Services				
(d) Capital Account of Irrigation and Flood Control				
56	4702—Capital Outlay on Minor Irrigation	3,06,000	3,06,000
	Total ..	16,75,000	3,11,000	19,86,000
REVENUE ACCOUNT				
B—Social Services				
(g) Social Welfare and Nutrition				
56	2235—Social Security and Welfare ..	42,15,55,000	..	42,15,55,000
	2236—Nutrition ..	25,62,00,000	..	25,62,00,000
(h) Others				
56	2251—Secretariat—Social Services ..	15,000	..	15,000
	Capital Expenditure Outside the Revenue Account			
B—Capital Account of Social Services				
(g) Social Welfare and Nutrition				
56	4235—Capital Outlay on Social Security and Welfare ..	97,92,000	..	97,92,000
	Total ..	68,75,62,000	..	68,75,62,000
Grand Total ..				
2643,32,25,001				
37,10,77,000				
2680,43,02,001				

By order of the Governor,

MD. HESAMUDDIN,
*Secretary-in-charge to the Govt. of West Bengal,
 Law Department.*